

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**Subject:- North Zone Regional Conference for "enhancing the Excellence of Judicial Institutions: Challenges and Opportunitites" scheduled to be held on 1<sup>st</sup> and 2<sup>nd</sup> December,2018 at Convention Centre Canal Road Jammu.**

**ORDER**

**No:** 1057

**Dated:** 22-11-2018

For the purpose of organising and taking all necessary steps as well as scrutinizing and making the financial clearance towards the expenses which shall be incurred towards the above said Conference, the Hon'ble Chief Justice has been pleased to constitute a Special Committee comprising the following Hon'ble Judges:-

- (i) Hon'ble Mr. Justice Rajesh Bindal;
- (ii) Hon'ble Mr. Justice Ali Mohammad Magrey; and
- (iii) Hon'ble Mr. Justice Dhiraj Singh Thakur.

(Sanjay Dhar)  
Registrar General

**No:** 45464-75/93  
**Copy to:-**

**Dated:** 22-11-2018

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
4. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.  
..... for information of their Lordships.
5. Registrar Vigilance, High Court of J&K for information.
6. Director J&K State Judicial Academy, Jammu for information and n/a.
7. CPC e-Courts High Court of J&K for uploading on the High Court Website.
8. Chief Accounts Officer, High Court of J&K.
9. Accounts Officer, High Court of J&K, Jammu/ Srinagar.  
.... for information and necessary action.

Registrar General